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Per Tribunal

Fixed for AH
on 28.8.95

Sd/-
for Dy. Registrar..

Dated: 28.8.95

Shri M. D. Lonkar, Counsel
for the applicant.

Shri Lonkar states that
the petition has become
infructuous and he wants to
withdraw it. The OA is disposed
of as withdrawn.

VIC
A

(P. P. Srivastava) (M. S. Dashpaulde)
M(A) V.C.

Order/Judgement despatched
to Applicant/Respondent(s)
27/09/95

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